

**National Company Law Tribunal
Allahabad Bench**

C.P No. 146/ALD/2017

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**

NAME OF THE COMPANY: *Vaid Fale Tex Pvt Ltd*

SECTION OF THE COMPANIES ACT: *U/S 252 of the Companies Act of 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>
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1.

2.

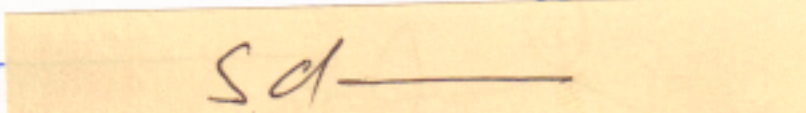
C.P. No. 146/ALD/2017

At the request of the counsel, the case is fixed for hearing on 6th November, 2017. A copy of this petition along with order be communicated to the office of ROC, Kanpur and as well as to the concern Bank in respect of the interim relief sought for.

The matter be listed on 6th November, 2017.

Date: 23/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)